IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 112
(IB)-894(ND)2019
IA/4130/2020 ,IA/1610/2020 & IA/4210/2020

IN THE MATTER OF:

Ram Niwas & Sons ... **Applicant/Petitioner**

Versus
M/s. Palm Developers Pvt. Ltd. ... **Respondent**

Under Section: 9 of IBC Code,2016

Order delivered on 01.02.2021

CORAM:
SHRI. ABNI RANJAN KUMAR SINHA, HON'BLE MEMBER (J)
SHRI. L. N. GUPTA, HON'BLE MEMBER (T)

PRESENT: Sr. Adv Arun Kathpalia, Adv Atul Sharma , Adv Arveena Sharma Adv Kamal Gupta and Adv Diksha for Respondent No. 2 and 3, Mr. Avi Srivastava, Mr. Angad Varma, Adv. & Prashant Kumar, Adv. - For IRP / Respondent, Mr. Raghavendra M. Bajaj; Kumar, Mr. Anurag Singh; Mr. Agnish Aditya, Advocates for the Applicant.

ORDER

IA/1610/2020: Heard Ld. Counsel appearing for the Petitioner and partly heard the Respondent No. 2 and Respondent-3.

List the matter on Friday i.e. on 05.02.2021.

IA/4130/2020 & IA/4210/2020: List the matters on 05.02.2021.

-Sd-
(L.N. GUPTA)
MEMBER (T)

-Sd-
(ABNI RANJAN KUMAR SINHA)
MEMBER(J)

Parul